## 20.12.2006

## CP 44/2005 (OA No.254/2003

Mr. P.V. Calla, counsel for applicant.

Heard the learned counsel for the applicant.

Learned counsel for the applicant submits that relief has been granted in this case. Hence the Contempt Petition has become infructuous.

In view of the above, the Contempt Petition is dismissed as having become infructuous.

(J.P. SHUKLA) MEMBER (A)

(KULDIP SINGH) VICE CHAIRMAN

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